

(a) whether it is a fact that a bomb exploded at Mandiala village near Chhamb on the 16th April, 1967;

(b) if so, whether it was a case of sabotage by Pakistanis;

(c) whether the matter has been investigated; and

(d) if so, the result thereof?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):
(a) Yes, Sir.

(b) to (d). The matter has been investigated. No sabotage is suspected.

News Services Division of A.I.R.

71. Shri Onkar Lal Berwa:
Shri Meetha Lal:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that there is a proposal to put News Services Division of the A.I.R. under the control of the Press Information Bureau; and

(b) if so, when a final decision is likely to be taken in the matter?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) No Sir.

(b) Does not arise.

संसत्सदस्यों की विदेश यात्रा

72. श्री ए० ए० वाघवाल :
श्री राजचन्द्र बीरप्पा :

क्या संसत्सदस्य-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 जून, 1952 और 1 जनवरी 1967 के बीच कुल कितने संसत्सदस्यों ने विदेशों की यात्रा की ;

(ख) उनकी यात्रा का उद्देश्य क्या था तथा कितनी राशि इस पर व्यय हुई ;

(ग) ऐसे संसत्सदस्यों की कितनी संख्या है जो एक बार से अधिक विदेशों में गये ; और

(घ) इनके लिये सदस्यों का चूनाव किन प्रकार किया जाता है ?

विदेश मंत्री (श्री सु० क० वागला) :

(क) 1965 और 1966 के दौरान इन मंत्रालय ने 52 संसद् सदस्यों को, जिनमें मंत्री नहीं थे, विदेशों की यात्रा पर भेजा। [सुसत्कालय में रखा गया। देखिए संख्या एन० टी० 335/67]। नोट है कि पिछले वर्षों के प्राकट्ये श्रव सुलभ नहीं थे क्योंकि विदेशों में भेजे जाने वाले संसद् सदस्यों का श्रलग से कोई हिसाब नहीं रखा गया।

(ख) इनमें से अधिकांश संसद् सदस्यों को स्वर्गीय प्रधान मंत्री, लाल बहादुर शास्त्री ने सद्भावना मिशनों पर भेजा था, अन्य सदस्यों को कई अन्तर्राष्ट्रीय सम्मेलनों में भाग लेने के लिए भेजा गया था ; लगभग 4,45,000.00 रुपए।

(ग) हाँ, जहाँ तक 1965 और 1966 के प्राकट्यों का संबंध है।

(घ) प्रधान मंत्री, भेजे जाने वाले व्यक्तियों की योग्यता को ध्यान में रखकर विदेश मंत्री और स्पीकर स सलाह महाविरा करके चयन करता है।

Mobilisation of Pakistani Army

73. Shri Samar Guha: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Pakistan is mobilising her army along the Kashmir frontier;

(b) whether it is also a fact that Pakistan is building Chinese type pill boxes, bunkers and trenches along this border;

(c) whether Government are aware that Pakistan has also started heavy

armoured movement along the Kashmir border;

(d) whether Government have drawn the attention of U.N. observers about these facts; and

(e) the precaution Government have taken against such hostile activities of Pakistan?

The Minister of Defence (Shri Swaran Singh): (a) to (c). Pakistan has virtually doubled its infantry strength, including the so-called Azad Kashmir Battalions deployed across the cease fire line in Pakistan occupied Kashmir, and has also substantially augmented its armour. The construction of defences has also been proceeding apace. It is not in public interest to give further details of Pakistan's strength, movements and preparations across the border. To the extent that Pakistani activity across the cease fire line is inconsistent with the Cease Fire Agreement, violation complaints have been lodged with the U.N. Observers. Government have also taken note of the developments on the Pakistan side vis-a-vis the security of India and adequate counter-measures are being adopted.

Sainik Schools

74. Shri Chintamani Panigrahi: Will the Minister of Defence be pleased to state:

(a) whether Government have conducted any enquiry into the functioning and management of all the Sainik Schools in the country;

(b) if so, the findings thereof;

(c) whether Government are aware that the output in the Sainik Schools is not at all satisfactory as compared to the huge amount of money invested in them;

(d) whether the Kothari Commission looked into the functioning of

these schools and if so, the findings thereof; and

(e) if not, the reasons for keeping the Sainik Schools outside the purview of the Kothari Commission?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) to (e). Government have not conducted an enquiry into the functioning and management of the Sainik Schools as such. The management vests in an autonomous society through a Board of Governors which is responsible for the running of the Schools. The Board, has been reviewing the development and progress of these Schools through means such as periodic joint inspections by a Principal of another Sainik School and a Principal of a Public School and detailed review of the results of the NDA Entrance and Indian Schools Certificate examinations. The progress of the Schools which have been started only since 1961 can be considered satisfactory.

The Kothari Commission made a general review of education in the country and it is expected that decisions taken on its recommendations will be reflected in the functioning of Sainik Schools as well. No question arises of keeping the Schools outside the purview of the Education Commission.

Sainik School, Bhubaneswar

75. Shri Chintamani Panigrahi: Will the Minister of Defence be pleased to state:

(a) whether Government are aware that 48 teachers have left the Sainik School, Bhubaneswar (Since 1962); and

(b) if so, the reason therefor?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) and (b). Information is being collected and will be placed on the Table of the House in due course.